

SLP(C)No. 12475 OF 2002
ITEM No.40

Court No. 6

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12475/2002

(From the judgement and order dated 04/01/2002 in CWP 4/02
of The HIGH COURT OF DELHI AT N. DELHI)

M/S. RAJDHANI DAL MILL

Petitioner (s)

VERSUS

M.M.T.C. LTD.

Respondent (s)

(With Appln(s). for c/delay in filing SLP)

Date : 17/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mr. K.S. Bhati,Adv.
Ms. Aishwarya Bhati,Adv.

For Respondent (s) Mr. Mukul Rohtagi,ASG
Mr. Sant Kumar,Adv.
Ms. Sunita Sharma,Adv.
Mr. Sanjay Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

L....L.....I.....T.....T.....T.....T.....T.....J

.SP2

Delay condoned.
The Special Leave Petition is dismissed.

.SP1

(Ganga Thakur)
P.S.to Registrar

(Gyan Bhatia)
Court Master